



CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH.

RA No.136/2003
IN
OA No.2396/2001

New Delhi this the 7th day of May, 2003

~~ HON'BLE SH. KULDIP SINGH, MEMBER (J)

Surya Prabha Parasher
W/o Dr. C.D. Parasher
R/o C-22 Hauz Khas,
New Delhi-110016

....Applicant

Versus

1. Raj Kumari Amrit Kaur
College of Nursing,
through Principal,
Lajpat Nagar,
New Delhi-110 024.
2. The Directorate General of
Health Services,
Nirman Bhawan,
New Delhi.
3. Union of India, through the Secretary,
Ministry of Health and Family Welfare,
Nirman Bhawan,
New Delhi.
4. Mrs. B. Bhattacharya
Principal,
Raj Kumari Amrit Kaur,
College of Nursing,
Lajpat Nagar,
New Delhi-110 024.Respondents

O R D E R BY CIRCULATION

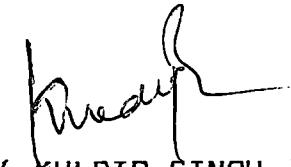
The present RA No.136 of 2003 has been filed by the applicant for review of the order passed in OA No.2396 of 2001 on 10.3.2003.

2. In the RA the review applicant has taken more or less the same grounds to argue the RA, which he had taken while arguing the OA. While delivering the judgment, all the grounds were considered. No error apparent on the face of record has been pointed out which may call for review of the



order. Further, the RA does not come within the ambit of Order 47 Rule 1 CPC read with Rule 22 (3) (f) (i) of the Administrative Tribunals Act.

3. In view of the above, nothing survives in the RA, which is accordingly dismissed.



(KULDIP SINGH)
MEMBER (J)

'Rakesh'